CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No.506 of 1996

Friday, this the 14th day of June, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

B. Ammu, D/o Aenose J,
Ex- Casual Labourer,
Southern Railway, Trivandrum Division.
(Now residing at: Punnasserry Veedu,
Post: Vattavila, Chenkal Village,
Neyyattinkara Taluk.

.. Applicant

By Advocate Mr T.C. Govindaswamy.

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- Union of India through the General Manager, Southern Railway, Park Town P.O., Madras -3.
- 2. The Divisional Railway Manager, Southern Railway, Trivandrum Division, Trivandrum -14.
- 3. The Divisional Personnel officer, Southern Railway, Trivandrum Division, Trivandrum-14. .. Respondents

By Advocate Mr James Kurián, Addl. CGSC.

The application having been heard on 14th June 1996, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant, 8- Ammu seeks a declaration that she is eligible to be re-engaged. According to her, those juniors to her and belonging to the same Community have been reengaged.

These contentions are controverted by respondents, who submit that the casual labour service card produced by applicant shows the name of the casual labourer as 'Y. Ammu' and not 'B. Ammu'. We do not propose to adjudicate on disputed questions of fact. However, we notice the request made by counsel for applicant to grant her an opportunity to prove:

- a) that she is 'Y. Ammu'.
- b) that those with lesser service in the same category have been engaged, and
- c) that she belongs to the Scheduled Caste.
- 2. Respondent- Divisional Personnel Officer will extend an opportunity to applicant and consider the matter within two months from today. It will be the responsibility of applicant to gather such evidence as she has and produce it, before the Divisional Personnel Officer on the day and at the time and place which will be indicated by him in writing. A final order will be passed in the matter by the Divisional Personnel Officer within six months from today.
- 3. Application is disposed of as aforesaid. No costs.

Friday this the 14th day of June 1996.

P.V. VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN